

ITEM NO.3

COURT NO.5

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 3691/2017

(Arising out of impugned final judgment and order dated 29-01-2014 in CWJC No. 12181/2012 29-01-2014 in MJC No. 1865/2013 passed by the High Court Of Judicature At Patna)

RAM UDAR PADDEY

Petitioner(s)

VERSUS

STATE OF BIHAR & ORS.

Respondent(s)

(IA No.15132/2019-CONDONATION OF DELAY IN FILING and IA No.15136/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.15134/2019-CONDONATION OF DELAY IN REFILING)

Date : 01-02-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Ms. Anne Mathew, Adv.
Ms. Anu Gupta, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Tag with SLP (C) Nos. 13998-14026/2015.

(R. NATARAJAN)
COURT MASTER (SH)

(TAPAN KUMAR CHAKRABORTY)
ASSISTANT REGISTRAR